

Principal District Court,
Ariyalur.
Dated: 15.10.2018.

ORDER

Perused the notification and the letter received from the District Employment Officer, Ariyalur, dated 05.05.2017.

On perusal of letter in Para No.10, it is found that, this list is valid for 6 months only from the date of its drawal and one year in respect of Educational Institution. Any selection of candidates from the list should not be made after the expiry of validity period.

Considering the conditions available in the letter of District Employment Officer, Ariyalur in Para 10 and on administrative ground the interview for the post of Examiner is hereby cancelled. New call for will be published later. Upload the notice in the District Court Website.

Principal District Judge,
Ariyalur. G.E

15-10-18 15-10-18

M.P. Ltb
15/10/18

Principal District Court,
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NOTICE

Sub: Public Services – T.N.J.M.S – Fill up the post of Examiner through open competition – List of Candidates received from the Employment exchange – Time barred – Examiner Interview Cancelled – Intimation Published – Reg.

- Ref: 1. This Court's Notification, Dated 15.04.2017.
2. Letter received from the District Employment Officer, Ariyalur No. X2/37.38 & W-19,20/2017, dated. 05.05.2017.
3. This Court's Office Note Order, dated 10.10.2018..

Considering the conditions available in the letter of District Employment Officer, Ariyalur in Para 10, in the reference 2nd cited above and on administrative ground the interview for the post of Examiner is hereby cancelled. New call for will be published later.

N.P.LHB
15/10/18
Principal District Judge,
Ariyalur. *G.E*

15.10.18

15.10.18